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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/143/ (IB)/2017
NAME OF THE PETITIONER(S) : SREE ARTHANARI DYE CHEM PVT LTD
NAME OF THE RESPONDENT(S) : SRINIDHI FABRIC PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SATHYANARAYANA FOR PETITIONER A. K. MYLSAMY

ORDER

Counsel for Petitioner present and submitted that he has sent a private notice to the Respondent by way of speed post. Postal receipt and track delivery report are submitted along with an affidavit. No representation on behalf of the Respondent. The service against the Respondent is held sufficient and the Respondent is proceeded *ex parte*. Counsel for Petitioner is directed to argue the matter and also to propose the name of IRP after obtaining written communication in Form

2. Put up on 31.07.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)